

Cause List for Mediation Centre

Date : 10/06/2025

Mediator : Ms. Alka Ahir, Advocate

Case No.: 24226/16	Case Id: 2505M04370	Referring Judge : Sh. Shubham Gupta, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
BALVINDER SINGH	Vs.	DEEPAK KUMAR	
		Total Days spent :	23
Case No.: 17339/18	Case Id: 2505M04921	Referring Judge : Sh. Abhay Choudhary, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
AL NAJIB MILLI MUTUAL BENEFITS NIDHI LTD	Vs.	MOHD AYYUB	
		Total Days spent :	9
Total : 2			

Mediator : Ms. Anju Sharma, Advocate

Case No.: 269/22	Case Id: 2505M04461	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 12:30:00 PM	
MANPREET KAUR	Vs.	RAMANDEEP SINGH	
		Total Days spent :	20
Case No.: 4522/24	Case Id: 2506M04978	Referring Judge : Ms. Aradhana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
SHAMIM AKHTAR	Vs.	MOHD AAMIR	
		Total Days spent :	6
Case No.: 275/18	Case Id: 2504M03135	Referring Judge : Ms. Disha Singh, DJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
AJIT JAIN	Vs.	MAHESH KUMAR SHARMA	
		Total Days spent :	55
Case No.: 578/24	Case Id: 2505M04225	Referring Judge : Sh. Shubham Gupta, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
RANJEET KUMAR	Vs.	M/S SHYAM GARMENTS	
		Total Days spent :	27
Case No.: 579/24	Case Id: 2505M04224	Referring Judge : Sh. Shubham Gupta, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
RANJEET KUMAR	Vs.	M/S SHYAM GARMENTS	
		Total Days spent :	27
Case No.: 8296/23	Case Id: 2505M04223	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:30:00 PM	
SHRIRAM FIANANCE LTD	Vs.	UNIQUE FASHIONS	

Cause List for Mediation Centre

Date : 10/06/2025

Total Days spent : 27

Total : 6

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.: 5506/24 Case Id: 2505M04960 Referring Judge : Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
TARUN KUMAR Vs. BEENA DEVI
Total Days spent : 9

Case No.: 2066/19 Case Id: 2504M03388 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
NIKE INNOVATE C V Vs. SAHIL& ANR
Total Days spent : 48

Case No.: 2057/19 Case Id: 2504M03389 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
CALVIN KLEIN TRADEMARK TRUST Vs. KULWANT SINGH
Total Days spent : 48

Case No.: 529/25 Case Id: 2505M04442 Referring Judge : Sh. Kautuk, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
BHAGWAN DEVI Vs. BHAGWAN DAS
Total Days spent : 20

Case No.: 188/2018 Case Id: 2506M05122 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
STATE Vs. HARI SHANKAR GUPTA
Total Days spent : 6

Case No.: 228/23 Case Id: 2506M05121 Referring Judge : Sh. Rupinder Singh Dhiman, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 12:00:00 PM
NAVEEN KUMAR DHINGRA Vs. M/S AKS ENTERPRISES
Total Days spent : 6

Case No.: 1359/19 Case Id: 2505M04522 Referring Judge : Sh. Satish Kumar, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
M/S FRIENDS MECHANICAL WORKS INDIA Vs. PHOOL WATI
Total Days spent : 18

Case No.: 7275/23 Case Id: 2506M05136 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
ROHIT SAINI Vs. ISHU ARORA

Cause List for Mediation Centre

Date : 10/06/2025

Total Days spent : 6

Case No.: 7274/23 Case Id: 2506M05137 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
ROHIT SAINI Vs. ATUL ARORA

Total Days spent : 6

Case No.: 293/25 Case Id: 2504M03095 Referring Judge : Sh. Ajay Pandey, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
HAMDARD NATIONAL FOUNDATION INDIA & ANR Vs. ALI HASSAN & ANR

Total Days spent : 62

Total : 10

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 11/23 Case Id: 2505M04147 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
PINKI Vs. HARNEAK SINGH

Total Days spent : 27

Case No.: 11633/17 Case Id: 2504M03209 Referring Judge : Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
JYOTI Vs. JAI PRAKASH GUPTA

Total Days spent : 55

Case No.: 59/25 Case Id: 2505M04141 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
PINKI Vs. HARNEAK SINGH

Total Days spent : 27

Case No.: 01/25 Case Id: 2505M04452 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
SHEETAL DEVI Vs. NARENDER

Total Days spent : 20

Case No.: 914/23 Case Id: 2505M04016 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
BSES RPL Vs. NISHA

Total Days spent : 34

Case No.: 6443/18 Case Id: 2505M04470 Referring Judge : Ms. Vandana, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:30:00 PM
AMTUL JALIL Vs. ABDUL MALIK

Cause List for Mediation Centre

Date : 10/06/2025

				Total Days spent :	20
Case No.:	1874/24	Case Id:	2506M04970	Referring Judge :	Sh. Charan Salwan, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
RAJAN RAHEJA		Vs.	KAILASH CHANDER RAHEJA		
				Total Days spent :	6
Case No.:	7237/25	Case Id:	2504M03714	Referring Judge :	DLSA West, DLSA (West)
Case Type :	COMMERCIAL : COMMERCIAL			Hearing Time :	2:00:00 PM
UNION BANK OF INDIA		Vs.	SHALINI SHARMA		
				Total Days spent :	41
Case No.:	628/24	Case Id:	2506M04976	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
GULZAR QURESHI		Vs.	PREETI SHARMA		
				Total Days spent :	6
Case No.:	24445/16	Case Id:	2505M04019	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:30:00 PM
KISHAN LAL		Vs.	KRISHNA & ORS		
				Total Days spent :	34
Case No.:	3628/21	Case Id:	2505M04716	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM
KANHAIYA SALUJA		Vs.	SANJAY CHOUDHARY		
				Total Days spent :	13
Case No.:	34/25	Case Id:	2506M05125	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	2:30:00 PM
KOMAL		Vs.	KAMALJEET SINGH		
				Total Days spent :	6
Case No.:	3630/21	Case Id:	2505M04729	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM
MEENAKSHI SALUJA		Vs.	SANJAY CHOUDHARY		
				Total Days spent :	13
Case No.:	366/25	Case Id:	2505M04731	Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:30:00 PM
PRAVESH BHANDARI		Vs.	ASHIMARA HOUSING PVT LTD		
				Total Days spent :	13
Case No.:	1345/25	Case Id:	2506M05124	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:30:00 PM

Cause List for Mediation Centre

Date : 10/06/2025

KAMALJEET SINGH

Vs. KOMAL

Total Days spent : 6

Total : 15

Mediator : Ms. Samta Jain, Advocate

Case No.:	1289/24	Case Id:	2505M04784	Referring Judge :	Sh. Sandeep Kumar Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	11:00:00 AM
KUSUM		Vs.	JOGINDER KUMAR & ORS	Total Days spent :	13

Case No.:	184/25	Case Id:	2505M04208	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
HARSHLEEN KAUR		Vs.	ABHISHEK	Total Days spent :	27

Case No.:	31/09	Case Id:	2503M02099	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS
Case Type :	RENT ACT : RENT OTHERS			Hearing Time :	12:00:00 PM
NAND LAL		Vs.	SATYAWATI & ORS	Total Days spent :	90

Case No.:	8045/18	Case Id:	2505M04226	Referring Judge :	Sh. Amit Rana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
POOJA FINELEASE LTD		Vs.	SUNIL KUMAR	Total Days spent :	27

Case No.:	1005/20	Case Id:	2505M04219	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:30:00 PM
RACHNA		Vs.	GHANSHYAM	Total Days spent :	27

Case No.:	515042/16	Case Id:	2505M04518	Referring Judge :	Ms. Deshna Golichha, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
SURINDER MOHAN @ SURESH		Vs.	SOURABH DHINGRA	Total Days spent :	20

Case No.:	40/23	Case Id:	2505M04120	Referring Judge :	Ms. Shaina Goyal, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:30:00 PM
AMREEN		Vs.	FAEEMUDDIN & ORS	Total Days spent :	27

Case No.:	26/24	Case Id:	2506M05128	Referring Judge :	Sh. Shiv Kumar, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:30:00 PM

Cause List for Mediation Centre

Date : 10/06/2025

KUSUM CHAWLA

Vs. SANDEEP KUMAR

Total Days spent : 6

Case No.: 849/21

Case Id: 2505M04733

Referring Judge :

Ms. Charu Aggarwal, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:30:00 PM

NATASHA BHARDWAJ

Vs. NEERAJ SUNDRIYAL

Total Days spent : 13

Total : 9

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.: 403/23

Case Id: 2506M04971

Referring Judge :

Sh. Rinku Jain, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:00:00 PM

RAJ RANI

Vs. RAM CHANDER & ORS

Total Days spent : 6

Case No.: 97/24

Case Id: 2505M04787

Referring Judge :

Sh. Shubham Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

GULFAM ALI KHAN

Vs. ARUN CHANDELA

Total Days spent : 13

Case No.: 347/24

Case Id: 2506M04974

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

JOGINDER SINGH

Vs. ANIL KUMAR

Total Days spent : 6

Case No.: 18/23

Case Id: 2506M04975

Referring Judge :

Sh. Rinku Jain, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:00:00 PM

RAM CHANDER

Vs. RAJ RANI & ANR

Total Days spent : 6

Case No.: 662/24

Case Id: 2506M04973

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 2:00:00 PM

RENUKA

Vs. LALIT SABLANIA

Total Days spent : 6

Case No.: 240/25

Case Id: 2505M04517

Referring Judge :

Sh. Ashutosh Kumar, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

BANK OF INDIA

Vs. PRABHAT SINGH & ANR

Total Days spent : 20

Case No.: 1265/22

Case Id: 2505M04466

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

Date : 10/06/2025

QAMAR & ANR

Vs. KHURSHEEDA & ORS

Total Days spent : 20

Case No.: 711/22

Case Id: 2505M04465

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

MUBINA

Vs. QAMAR

Total Days spent : 20

Case No.: 499/23

Case Id: 2505M04792

Referring Judge :

Ms. Meena Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

ICICI BANK LTD

Vs. RAJENDERA PRATAP SINGH

Total Days spent : 13

Case No.: 1944/24

Case Id: 2505M04456

Referring Judge :

Sh. Charan Salwan, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

SATYA PRAKASH

Vs. THE MANAGER OF DCB BANK LTD

Total Days spent : 20

Total : 10

Mediator : Not Assigned, NIL

Case No.: 4503/24

Case Id: 2506M05275

Referring Judge :

Ms. Nitika, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 10:30:00 AM

RAKESH KUMAR SRIVASTAVA

Vs. RAJEEV KUMAR SRIVASTAVA

Total Days spent : -1

Case No.: 4504/25

Case Id: 2506M05273

Referring Judge :

Ms. Nitika, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 10:30:00 AM

SWATI

Vs. SANJAY KUMAR SRIVASTAVA

Total Days spent : -1

Case No.: 1206/21

Case Id: 2506M05288

Referring Judge :

Ms. Sana Khan, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:00:00 AM

HUKAM CHAND

Vs. M/S TRI SQUARE SWITCH GEAS PVT LTD

Total Days spent : -1

Case No.: 330/24

Case Id: 2506M05287

Referring Judge :

Ms. Deepika Goyal Shokeen, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

INDIRA @ REKHA

Vs. JITENDER & ORS

Total Days spent : -1

Case No.: 1203/24

Case Id: 2506M05277

Referring Judge :

Sh. S.S. Rathi, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

Cause List for Mediation Centre

Date : 10/06/2025

NITESH KUMAR JHA

Vs. M/S ARON TECHNOLOGIES & ORS

Total Days spent : -1

Case No.: 432/19

Case Id: 2506M05291

Referring Judge :

Sh. Tanmay Batham, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

MICRO INDUSTRIES CORPORATION

Vs. M/S SELECTION FOOTWEARS

Total Days spent : -1

Case No.: 9054/22

Case Id: 2506M05284

Referring Judge :

Ms. Pooja Suhag, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

M/S NAND DI HATTI LLP

Vs. M/S BHOLE NATH CREATIONS

Total Days spent : -1

Case No.: 3911/21

Case Id: 2506M05269

Referring Judge :

Ms. Nitika, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

M/S AKARA CAPITAL ADVISORS PVT LTD

Vs. SACHIN YADAV

Total Days spent : -1

Case No.: 7537/25

Case Id: 2506M05304

Referring Judge :

DLSA West, DLSA (West)

Case Type : COMMERCIAL : COMMERCIAL

Hearing Time : 2:00:00 PM

M/S CALPRO SPECIALITIES PVT LTD

Vs. M/S BANIYA KI DUKAAN PVT LTD & ANR

Total Days spent : -1

Case No.: 473/23

Case Id: 2506M05286

Referring Judge :

Ms. Helly Fur Kaur, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

ASHWANI MADHAV

Vs. ANIL RATHAUR

Total Days spent : -1

Case No.: 3915/21

Case Id: 2506M05296

Referring Judge :

Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

INDERJEET SINGH

Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 1917/23

Case Id: 2506M05271

Referring Judge :

Ms. Pooja Yadav, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

SARIKA

Vs. DEEPAK KUMAR

Total Days spent : -1

Case No.: 2456/21

Case Id: 2506M05297

Referring Judge :

Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

INDERJEET SINGH

Vs. TANMAYA TYAGI

Total Days spent : -1

Case No.: 5817/20

Case Id: 2506M05298

Referring Judge :

Ms. Ravisha Sidana, DJS

Cause List for Mediation Centre

Date : 10/06/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
INDERJEET SINGH	Vs. TANMAYA TYAGI	Total Days spent :	-1
Case No.:	434/19	Case Id:	2506M05299
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Tanmay Batham, DJS
MICRO FOOTWEAR PVT LTD	Vs. M/S SELECTION FOOTWEAR	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	9661/19	Case Id:	2506M05300
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Tanmay Batham, DJS
GURMEET KAUR	Vs. KARANJIT KAUR	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	3511/19	Case Id:	2506M05301
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Anubhav Bijalwan, DJS
RAHUL MITTAL	Vs. ASHISH KUMAR JAIN	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	7558/25	Case Id:	2506M05303
Case Type :	COMMERCIAL : COMMERCIAL	Referring Judge :	DLSA West, DLSA (West)
AMRINDER SINGH	Vs. TEJINDER SINGH	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	5298/21	Case Id:	2506M05294
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Ravisha Sidana, DJS
INDERJEET SINGH	Vs. TANMAYA TYAGI	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	1150/18	Case Id:	2506M05305
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Anugya Chauhan, DJS
INDIA GLYCOLS LTD	Vs. JITENDER CHALANA & ANR	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	479/25	Case Id:	2506M05270
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Sahil Khurmi, DJS
ANKUAR GARG	Vs. OM FIRE SAFETY COMPANY PVT LTD	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	10565/24	Case Id:	2506M05302
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Urvi Gupta, DJS
HEMANT TALWAR	Vs. NEHA	Hearing Time :	2:00:00 PM
		Total Days spent :	-1

Cause List for Mediation Centre

Date : 10/06/2025

Case No.:	129/25	Case Id:	2506M05281	Referring Judge :	Sh. Akash Sharma, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
VIRENDER KUMAR ANAND		Vs.		MADHU GUPTA & ORS		Total Days spent :	-1
Case No.:	116/25	Case Id:	2506M05280	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
GIRDHARI LAL		Vs.		SURESH & ORS		Total Days spent :	-1
Case No.:	1193/25	Case Id:	2506M05283	Referring Judge :	Sh. Kapil Gupta, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
SHIV KUMAR		Vs.		GURPREET SINGH		Total Days spent :	-1
Case No.:	424/25	Case Id:	2506M05279	Referring Judge :	Sh. Umang Joshi, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
GOPAL BHATIA & ORS		Vs.		KOTAK MAHINDRA BANK LTD		Total Days spent :	-1
Case No.:	992/24	Case Id:	2506M05285	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	2:00:00 PM	
SATISH KUMAR YADAV		Vs.		SUNIL KUMAR YADAV		Total Days spent :	-1
Case No.:	4660/21	Case Id:	2506M05295	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
INDETHEET SINGH		Vs.		TANMAYA TYAGI		Total Days spent :	-1
Case No.:	8594/21	Case Id:	2506M05282	Referring Judge :	Sh. Pranjal Gangwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
YOUNG STAR FOOTWEAR PVT LTD		Vs.		MALHOTRA LEATHERITES		Total Days spent :	-1
Case No.:	933/23	Case Id:	2506M05276	Referring Judge :	Ms. Anamika, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
SURBHI TOMAR		Vs.		KAILASH @ KAILASH SINGH & ORS		Total Days spent :	-1
Case No.:	1288/24	Case Id:	2506M05289	Referring Judge :	Sh. Kapil Gupta, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM	
SHIV KUMAR		Vs.		GURPREET SINGH		Total Days spent :	-1

Cause List for Mediation Centre

Date : 10/06/2025

Case No.:	613761/16	Case Id:	2506M05274	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM		
ARSHAD BEG & ORS		Vs.	M/S AARBEE CARDS & POSTERS & ANR		Total Days spent :	-1	
Case No.:	5172/22	Case Id:	2506M05290	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
INDETJEET SINGH		Vs.	TANMAYA TYAGI		Total Days spent :	-1	
Case No.:	448/24	Case Id:	2506M05272	Referring Judge :	Sh. Sanjeev Kumar, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM		
M/S STAR EDUCATIONAL BOOKS		Vs.	VINAY KHANNA		Total Days spent :	-1	
Case No.:	4760/20	Case Id:	2506M05292	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
INDERJIT SINGH		Vs.	TANMAYA TYAGI		Total Days spent :	-1	
Case No.:	9185/21	Case Id:	2506M05293	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
INDERJEET SINGH		Vs.	TANMAYA TYAGI		Total Days spent :	-1	
Case No.:	143/22	Case Id:	2506M05278	Referring Judge :	Sh. Umang Joshi, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
M/S ICICI BANK LTD		Vs.	RAJESH KUMAR VERMA		Total Days spent :	-1	
Total :		37					

Mediator : Sh. Hitesh Sharma, Advocate

Case No.:	55/25	Case Id:	2505M04131	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	10:30:00 AM		
ANJALI SINGH		Vs.	VIVEK THAKUR & ORS		Total Days spent :	27	
Case No.:	930/21	Case Id:	2504M02732	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 AM		
MANOHAR SINGH		Vs.	MONIKA		Total Days spent :	69	

Cause List for Mediation Centre

Date : 10/06/2025

Case No.:	498/19	Case Id:	2505M03739	Referring Judge :	Sh. Ram Lal Meena, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:30:00 AM	
TPDDL		Vs.	KAVITA				
					Total Days spent :	39	
Case No.:	1045/24	Case Id:	2504M02717	Referring Judge :	Sh. Nikhil Chopra, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:00:00 PM	
HERO INVEST CORP PVT LTD		Vs.	MUKESH KUMAR				
					Total Days spent :	69	
Case No.:	168/25	Case Id:	2505M04211	Referring Judge :	Sh. Anil Chandhel, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	12:30:00 PM	
VIKAS SUNEJA & ANR		Vs.	SANJEEV SUNEJA				
					Total Days spent :	27	
Case No.:	841/24	Case Id:	2505M04440	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	1:00:00 PM	
BSES RPL		Vs.	JARNIAL SINGH & ANR				
					Total Days spent :	20	
Case No.:	243/23	Case Id:	2505M03933	Referring Judge :	Sh. Neeraj Sharma, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
RAM SWARUP PASRECHA		Vs.	SBI CARDS & PAYMENT SERVICES LTD				
					Total Days spent :	34	
Case No.:	18/24	Case Id:	2505M04143	Referring Judge :	Sh. Umang Joshi, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
M/S DEEP BLUE XPRESS PVT LTD		Vs.	IIFL HOME FINANCE LTD				
					Total Days spent :	27	
Case No.:	9934/24	Case Id:	2504M03213	Referring Judge :	Sh. Anubhav Bijalwan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
SHRIRAM FINANCE LTD		Vs.	JITENDRA				
					Total Days spent :	55	
Case No.:	2416/23	Case Id:	2505M04730	Referring Judge :	Sh. Kapil Gupta, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
PAWAN MITTAL		Vs.	BANGA SAREES				
					Total Days spent :	13	
Total :	10						

Mediator : Sh. Jai Ram Garg, Advocate

Cause List for Mediation Centre

Date : 10/06/2025

Case No.:	729/23	Case Id:	2506M05262	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:30:00 PM		
SANDEEP RAWAL		Vs.		POOJA BANSAL		Total Days spent :	3
Case No.:	5341/23	Case Id:	2505M04291	Referring Judge :	Ms. Pooja Suhag, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
SHRIRAM FINANCE LTD		Vs.		ARUN KUMAR		Total Days spent :	24
Total :		2					

Mediator : Sh. Rajiv Thukral, Advocate

Case No.:	2613/21	Case Id:	2505M04737	Referring Judge :	Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:00:00 AM		
HUMERA		Vs.		ANAS UR REHMAND SYED & ORS		Total Days spent :	13
Case No.:	73/24	Case Id:	2505M04471	Referring Judge :	Sh. Gaurav Goyal, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:30:00 AM		
STATE		Vs.		MANOJ KUMAR		Total Days spent :	20
Case No.:	11380/16	Case Id:	2505M04115	Referring Judge :	Sh. Shashank Nandan Bhatt, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM		
SAMEER BHALLA		Vs.		RAJPAL KHARI		Total Days spent :	27
Case No.:	5590/24	Case Id:	2504M03433	Referring Judge :	Sh. Amit Rana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
JEEWAN LAL SINGHA		Vs.		SONI KUMARI		Total Days spent :	48
Case No.:	3798/17	Case Id:	2505M04713	Referring Judge :	Sh. Rishabh Tanwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
ORIENT BELL LTD		Vs.		ANITA		Total Days spent :	13
Case No.:	238/17	Case Id:	2503M02634	Referring Judge :	Sh. Vaibhav Garg, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM		
STATE		Vs.		MANJEET SINGH		Total Days spent :	72

Cause List for Mediation Centre

Date : 10/06/2025

Case No.:	732/23	Case Id:	2505M04220	Referring Judge :	Ms. Charu Aggarwal, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:00:00 PM
SAKSHI SIBAL		Vs.		JOY AHUJA		
					Total Days spent :	27
<hr/>						
Total :	7					

Mediator : Sh. Ramesh Sethi, Advocate

Case No.:	4840/21	Case Id:	2504M03118	Referring Judge :	Sh. Pranjal Gangwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM
HOSHIYAR SINGH SURESH CHANDRA SAREE PVT LTD		Vs.		M/S SHREE VASUNDHARA NX		
Total Days spent :						55
Case No.:	92/23	Case Id:	2505M04214	Referring Judge :	Sh. Murari Prasad Singh, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:00:00 PM
TABASSUM & ANR		Vs.		ARSAD		
Total Days spent :						27
Case No.:	645/24	Case Id:	2505M04156	Referring Judge :	Sh. Sandeep Kumar Sharma, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM
MITRESH KUMAR		Vs.		DEENA NATH		
Total Days spent :						27
Case No.:	548/20	Case Id:	2504M03373	Referring Judge :	Ms. Neha Paliwal, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:30:00 PM
F C C CLUTCH INDIA PVT LTD		Vs.		OLYMPIC AUTO IMPORIUM		
Total Days spent :						48
Case No.:	486/21	Case Id:	2505M04130	Referring Judge :	Ms. Helly Fur Kaur, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM
KALPANA RAIKWAR		Vs.		RAMESH RAIKWAR & ORS		
Total Days spent :						27
Case No.:	714/22	Case Id:	2506M05132	Referring Judge :	Sh. Jiten Mehra, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM
BHARAT BIJLEE LTD		Vs.		SHANKAR SINGH		
Total Days spent :						6
Case No.:	173/23	Case Id:	2505M04728	Referring Judge :	Sh. Jiten Mehra, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	2:30:00 PM
DURGESH NAGPAL		Vs.		ASHOK DUTTA		
Total Days spent :						13
Total :						

Cause List for Mediation Centre

Date : 10/06/2025

7

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 112/24 **Case Id:** 2505M03954 **Referring Judge :** Ms. Richa Sharma, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 12:00:00 PM
KAMAL DRALL **Vs.** **SUMIT**
Total Days spent : 34

Case No.: 201/24 **Case Id:** 2506M05130 **Referring Judge :** Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM
ADIDAS AG **Vs.** **PARAS BANSAL**
Total Days spent : 6

Case No.: 276/23 **Case Id:** 2506M05131 **Referring Judge :** Sh. Pawan Kr. Jain, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:30:00 PM
ANIL KUMAR **Vs.** **NAMITA**
Total Days spent : 6

Case No.: 3225/21 **Case Id:** 2505M03957 **Referring Judge :** Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM
SIMRAN **Vs.** **SAGAR & ORS**
Total Days spent : 34

Case No.: 983/24 **Case Id:** 2506M04983 **Referring Judge :** Sh. Sanjay Jindal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM
HEMANT KUMAR **Vs.** **JASMINBHAI ASHOKBHAI KALARIA**
Total Days spent : 6

Case No.: 04/25 **Case Id:** 2506M05117 **Referring Judge :** Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 2:30:00 PM
PALLAVI **Vs.** **GAURAV DABAS**
Total Days spent : 6

Case No.: 2905/24 **Case Id:** 2505M04717 **Referring Judge :** Sh. Arun Sukhija, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 3:00:00 PM
S LABH SINGH **Vs.** **AMANDEEP KAUR**
Total Days spent : 13

Case No.: 151/24 **Case Id:** 2504M03640 **Referring Judge :** Sh. Vikas Madaan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 3:30:00 PM
ROOPWATI **Vs.** **MUNNI DEVI & ORS**
Total Days spent : 41

Cause List for Mediation Centre

Date : 10/06/2025

Total : 8

Mediator : Sh. V.K. Malhotra, Advocate

Case No.: 986/24	Case Id: 2504M02712	Referring Judge : Sh. Sahil Khurmi, DJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 11:00:00 AM	
HAJRA BEGUM	Vs. TPDDL		
		Total Days spent :	67

Case No.: 2122/23	Case Id: 2504M03439	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 11:00:00 AM	
MENIKA GUPTA	Vs. AMAN KUMAR GUPTA & ORS		
		Total Days spent :	48

Case No.: 1674/21	Case Id: 2502M01763	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
UZMA ABID	Vs. KASHAN AHMED KHAN & ANR		
		Total Days spent :	104

Case No.: 600442/16	Case Id: 2506M05114	Referring Judge : Sh. Kapil Gupta, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 12:00:00 PM	
JAGDESHWARI	Vs. MEENA & ORS		
		Total Days spent :	6

Case No.: 8058/18	Case Id: 2504M03119	Referring Judge : Ms. Aradhana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
POOJA FINLEASE LTD	Vs. ISHWAR KUMAR		
		Total Days spent :	55

Case No.: 1037/20	Case Id: 2504M03115	Referring Judge : Ms. Divya Gupta, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 2:00:00 PM	
NOOR BISMILLAH	Vs. JAVED		
		Total Days spent :	55

Total : 6

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 104/25	Case Id: 2504M03656	Referring Judge : Ms. Hemani Malhotra, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 10:00:00 AM	
GSI ENTERPRISES PVT LTD	Vs. M/S SUNSHINE TRADE CO		
		Total Days spent :	41

Case No.: 6634/18	Case Id: 2504M03089	Referring Judge : Sh. Satish Kumar, DHJS	
--------------------------	----------------------------	---	--

Page No. : 18

Cause List for Mediation Centre

Date : 10/06/2025

Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	10:30:00 AM
ANIL KUMAR SHARMA	Vs.	SUNIL KUMAR & ORS	
		Total Days spent :	62
Case No.:	750/22	Case Id:	2505M04732
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Manisha Bhau, DJS
ABID HUSAN	Vs.	AMIT KUMAR	Hearing Time : 11:00:00 AM
		Total Days spent :	13
Case No.:	13010/17	Case Id:	2503M02157
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Anubhav Bijalwan, DJS
THE KANGRA COOP BANK LTD	Vs.	AMARJEET KAUR	Hearing Time : 11:00:00 AM
		Total Days spent :	90
Case No.:	13022/17	Case Id:	2503M02156
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Anubhav Bijalwan, DJS
THE KANGRA COOP BANK LTD	Vs.	AMARJEET KAUR	Hearing Time : 11:00:00 AM
		Total Days spent :	90
Case No.:	9526/16	Case Id:	2505M04453
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Ms. Richa Sharma, DJS
RAJ KUMAR BHATIA	Vs.	SUBHASH CHANDER BHATIA	Hearing Time : 11:30:00 AM
		Total Days spent :	20
Case No.:	94879/16	Case Id:	2505M03938
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Ms. Sana Khan, DJS
SHARDA RANI BHATIA	Vs.	RAJ KUMAR BHATIA & ORS	Hearing Time : 11:30:00 AM
		Total Days spent :	34
Case No.:	1707/23	Case Id:	2504M03715
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS
MUSKAN PANDAY	Vs.	VIJAY SHARMA	Hearing Time : 11:30:00 AM
		Total Days spent :	41
Case No.:	839/24	Case Id:	2504M02731
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Murari Prasad Singh, DHJS
RAHUL JAIN	Vs.	BHAWNA AGGARWAL	Hearing Time : 12:00:00 PM
		Total Days spent :	69
Case No.:	756/18	Case Id:	2505M04015
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Harvinder Singh, DHJS
M/S SUNDEEP KNITWEAR INDUSTRIES LTD	Vs.	M/S FERRITE ALLOYS PVT LTD	Hearing Time : 12:00:00 PM
		Total Days spent :	34

Cause List for Mediation Centre

Date : 10/06/2025

Case No.: 818/21	Case Id: 2505M04150	Referring Judge : Ms. Akansha Gautam, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
ANJU DEVI	Vs.	RAJESH SAXENA @ LALA	
		Total Days spent :	27
<hr/>			
Case No.: 323/23	Case Id: 2504M02989	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 12:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
MONIKA	Vs.	GAURAV SHARMA & ORS	
		Total Days spent :	62
<hr/>			
Case No.: 674/23	Case Id: 2505M04723	Referring Judge : Sh. Manoj Kumar Sharma, DHJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
KUNAL	Vs.	DARSHNA & ANR	
		Total Days spent :	13
<hr/>			
Total : 13			

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi